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dra at Madras against a sanctioned post and not as additional News Editor. He has been posted due to administrative reasons.

Depiction of characters in T.V. serial "Yen Jo Hai Zindagi"

791. SHRI VALAMPURI JOHN: Will Minister of **INFOR** the MATION AND BROADCASTING be pleased to state:

- (a) whether Government are aware of the fact that there is widespread resentment from non-Hindi people regarding the depiction of non-Hindi characters in the T.V. Serial 'Yeh Jo Hai Zindagi'; and
- (b) what is Governments reaction to it and steps Government have taken or propose to take in this regard?

THE MINISTER OF STA IE OF THE MINISTRY OF **INFORMA BROADCASTING** TION AND (SHRI V. N. GADGIL); (a) No, Sir.

(b) Does not arise.

Use of Tamil in Madras Doordarshan Programmes

792. SHRI R. MOHANARANGAM: Will the Minister of INFORMATION BROADCASTING be pleased AND to state:

- (a) whether Government have received any complaint regarding the pronunciation of Tamil language by the news reader, in television programmes at Madras; and
- (b) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) and (b) Yes, Sir. A few complaints were received from the viewers regarding, imperfect pronunciation of some words. Corrective steps have been taken to ensure fault-free presentation and proper pronunciation.

Sale of Government Land in Afakpur Bagh Mochi, New Delhi

to Questions

- 793. SHRI DHULESHWAR MEENA: Will the Minister of URBAN DEVELO1 -ViENT be pleased to refer to the answer to Unstarred Question 1597 given in the Rajya Sabna on the 9th August, 1985 and state:
- (a) whether it is a fact that as envisaged in condition (viii) laid down in para 1 of Delhi Development Authority O.M. No. J-20011|6J75-LII dated the 18th July, 1983, unauthorised squatters are still occupying land in Arakpur, Bagh Mochi, New Delhi and are even selling this land unauthorisedly in gross violation of the existing policy; and
- (b) if so, what steps Government propose to take to meet this situation and remove these squatters from continuing to occupy the land unauthorisedly and stop its sale to private parties?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE LOPMENT (SHR!! **DALBIR** SINGH).- (a) Yes. Sir.

(b) As sale of plots by unauthorised squatters is not valid in law, action is taken under the provisions of the public premises (Eviction of the public premises (Eviction of Unauthorised Occupants) Act in such cases.

In the case of sale of plots by allottees themselves, 75 per cent o* unearned increase in the value of land is recovered by the Government.

Biographies of leaders brought out by the **Publications Division**

794. SHRI VALAMPURI JOHN: Will the of INFORMATION Minister BROADCASTING be pleased to state:

- (a) what are the series under which biographies of leaders are brought out by the Publications Division;
- (b) what are- the names of the various leaders for whom biographies